GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA UNSTARRED QUESTION NO. 2067

ANSWERED ON 18/03/2025

OBJECTIVE OF FREE SOLAR PANEL SCHEME

2067. SHRI NEERAJ DANGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the objective and criteria set by Government for Free Solar Panel Scheme;
- (b) the details of subsidy to be provided to the consumers through the said Scheme;
- (c) the number of house-roofs where solar panels are to be installed across the country through this scheme and the time-frame set therefor;
- (d) the details of amounts to be allocated and spent by Government under this Scheme; and
- (e) the details of policies to be implemented by Government to accelerate and make such initiatives successful in rural areas?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) to (d) The Ministry of New and Renewable Energy is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in the country since February 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by FY 2026-27 with an outlay of Rs 75,021 crore. One of the key objectives of the PMSG: MBY is to help in generation of free electricity up to 300 units per month to an individual household by installation of rooftop solar plant with central financial assistance (CFA) as under:
- For individual households, the CFA is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
- For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
- In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

Till 10.3.2025 an amount of Rs. 6819.62 crore has been spent under the various components of the scheme.

- (e) To accelerate the progress and achieve the target of one crore households under PM Surya Ghar: Muft Bijli Yojana, including in the rural areas, the Ministry has taken following measures:-
- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6.75% for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement up to 10 kW.

- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program in the country.
- Regular monitoring of the progress of the scheme at different levels.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone no 15555 operational in 12 languages.
